

Central Administrative Tribunal
Principal Bench, New Delhi



OA No.1561/2020
 MA No.1982/2020

Today this the 19th day of October, 2020

Through video conferencing

Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

1. Manoj Madhukar Salve
 Aged about 46 years
 Son of Late Sh. Madhukar T. Salve
 Working as Supdt.NSH (officiating), Mumbai
 Resident of Bldg, No. 25,
 Flat No. 16, Dombivali West,
 Distt.-Thane-421 202,
 Maharashtra.
2. Sanjay D. Kharat
 Aged about 52 years
 Son of Late Sh. Deoram Genuji Kharat
 Working as ASP (T), Mumbai North West Div., Mumbai
 Resident of E/8/3, Deonar Municipal Colony,
 Govandi, Mumbai – 400 043.
 Maharashtra.
3. Vilas Ambadas Ghule
 Aged about 49 years
 Son of Sh. Ambadas Babanrao Ghule
 Working as ASP RMS B Div., Pune
 Resident of Flat No. 3,
 Sai Ganesh Apartment,
 Sanjay Park, Pune 411 032, Maharashtra.
4. Perumandla Varaprasad
 Aged about 49 yearersr
 Son of Sh. Agaiah
 Working as ASO, Hanumakonda Dn,
 Resident of H. No. 2-11-247/1,
 Near Bharathi Vidya Bhavan School,
 Shankar Nagar, V A Puri X Roads,
 Hanamkonda, Warangal-506 001,
 Telangana.



5. Prakash Chand Meena
Aged about 47 years
So of late Sh. Dhan Pal Meena
Working as ASP (OD), Kota Dn.,
Resident of Patoka House,
Vill-Kachawa Post-Toda Nagar,
Via-G.S. Ram Distt-Alwar
Kota-324 006, Rajasthan.
6. Jai Kishan Hingorani
Aged about 47 years,
Son of late Sh. Moti Hingorani
Working as A-121, M D Colony Naka
Madar Ajmer-305 007
Jaipur-302 001, Rajasthan.
7. Ghewar Chand
Aged about 46 years
Son of Sh. Tejaram Ji
Working as ASP (South) Ajmer Div.
Resident of 537 Kotra D Block
Ajmer Pincode 305 004, Rajasthan
8. Rajesh Kumar
Aged about 35 years
Son of Sh. Bhagwan Das
Working as ASP North Sub-Div. Ajmer Div.
Resident of 943/627 Gandhi Nagar
Lalitpur UP 204 403.
9. C. Rajasekaran
Aged about 50 years
Son of Sh. R. Chandrasekar
Working as SA SH, O/o CPMG,
Tamilnadu Circle, Chennai
Resident of E3 Postal Staff Quarters,
Taylor's Road, Kilpauk
Chennai-600 010, Tamilnadu
10. C. Rajarathinam
Aged about 57 years
Son of Sh. J. Chinnaraj
Working as ASP HQ RMS M Div
Resident of 30/4, Muthiyal Street,
Alandur, Chennai-600 016
Tamilnadu.
11. Arup Kumar Seal
Aged about 52 years



Son of Sh. Late Manick Lal Seal
 Working as Supdt. AMPC STG II (Off),
 Kolkata AP Sorting Div.
 Resident of Flat No. 12, 3rd Floor,
 Mangalam Apartment,
 807, S H K Basu Sarani,
 Kolkata – 700 074, West Bengal

...Applicants

(By Advocate : Mr. Thakur Sumit)

Versus

1. Union of India
 Through Secretary (Posts),
 Ministry of Communication
 Department of Posts,
 Dak Bhawan Sansad Marg,
 New Delhi – 110 001.
2. The Director General (DE)
 Department of Posts
 Dak Bhawan Sansad Marg,
 New Delhi – 110 001.

...Respondents

(By Advocate : Mr. G.S. Virk)

Order (Oral)

Justice L. Narasimha Reddy , Chairman

MA No.1982/2020

Application for joining together in a single petition is allowed.

OA No.1561/2020

This OA is filed challenging the Notification dated 28.09.2020 issued by respondents proposing to conduct the Limited Departmental Competitive Examination for promotion



to the cadre of PS Group 'B'. The applicants have also claimed certain ancillary reliefs.

2. Today, when the OA is taken up, learned counsel for the applicant, in all fairness stated that the respondents have withdrawn the notification dated 28.09.2020. Thus, the very cause of action ceases to exist. Learned counsel for the applicant submits that the appointment of post, between various categories needs to be examined. We are of the view that the occasion would arise if only the respondents take any concrete steps in this behalf. Therefore, this OA is dismissed as infructuous. It is left open to the applicants to pursue the remedies, in accordance with law.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/vb/mbt/sd/akshaya9nov/